

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 644 of 2018

IN THE MATTER OF:

Pallavada Technical Textiles Park Pvt. Ltd.

...Appellant

Vs

Unique Roof Pvt. Ltd.

....Respondent

Present:

For Appellant: Dr. K. S. Ravichandran, PCS and Ms. S Manjula Devi, Advocate

For Respondent: Mr. R. Vidhya Shankar, Mr. B. Regunath and Mr. Sarath S. Janardanan, Advocates.

ORDER

05.12.2018: Learned counsel for the Appellant submits that since the matter has been settled with the Respondent (Corporate Debtor), he has instructions not to press the instant appeal. The appeal is accordingly dismissed as withdrawn but without providing any liberty to the Appellant to assail the same very impugned order before this Appellant Tribunal.

[Justice Bansi Lal Bhat]
Member (Judicial)

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